

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 48(ND)14
CA. NO.

CORAM:

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE COMPANY: M/s. Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Sakar Sharma	CA	Rep Resp.	<u>Sakar</u>
2)	Shyamal Anand	Adv	R-2 for-7	<u>SA</u>

ORDER

Ld. counsel for the Respondent prays some more time to file his written submissions. Arguments of the Petitioner are part-heard. Renotify the case for further arguments.

2. Respondents shall ensure that the statement of the Bank Account of the Respondent No.1 company, i.e., Bank of Baroda, Town Hall Branch, Udaipur is also filed before the next date with an advance copy to the opposite side.

3. List on 20.04.2017.

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[S.K. MOHAPATRA]
MEMBER [T]

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[INA MALHOTRA]
MEMBER [JUDICIAL]